

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 200 of 1994

Thursday this the 31st day of March, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

P. K. Devaki,
Preventive Officer
Customs House, Cochin
Cochin-9. ...Applicant

(By Advocate Mr. Vellayani Sundara Raju)

Vs.

1. Union of India, represented by
Secretary to Government,
Ministry of Finance,
North Block, New Delhi.
2. Collector of Customs,
Customs House Cochin-9.
3. Central Board of Excise & Customs,
represented by its Chairman,
North Block, New Delhi.
4. Babu Ram, Air Customs Officer,
International Airport, Thiruvananthapuram... Respondents

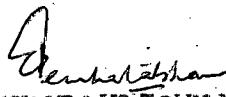
By Advocate Mr. Mathew G. Vadakkal, ACGSC for R.1 to 3
Mr. Babu Ram (R. 4) THROUGH KA Gafoor.

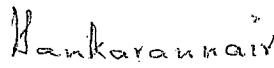
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CHETTUR SAN KARAN NAIR(J), VICE CHAIRMAN

This application has become infructuous
since orders have been passed pursuant to the
Judgment in O.A.1041/92. Application is accordingly
disposed of. No costs.

Dated 31st March, 1994.


P. V. VENKATAKRISHNAN
ADMISTRATIVE MEMBER


CHETTUR SAN KARAN NAIR(J)
VICE CHAIRMAN